

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3086 of 2026 in Comp. App. (AT) No. ___ of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Mukund Sales Pvt. Ltd.	Amit Verma
2.	I.A. No. 3087 of 2026 in Comp. App. (AT) No. ___ of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Renu Agarwal	Amit Verma
3.	I.A. No. 3088 of 2026 in Comp. App. (AT) No. ___ of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Rachit Agarwal (HUF)	Amit Verma
4.	I.A. No. 3089 of 2026 in Comp. App. (AT) No. ___ of 2026	Shivam Traders and Hire Purchase Private Limited Vs. Nidhi Agarwal	Amit Verma
5.	I.A. No. 3092 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	Suraj Malik

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Assistant Registrar